

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

STARRED QUESTION NO:176
ANSWERED ON:11.08.2011
RAIL OVERBRIDGES
Punia Shri P.L. ;Toppo Shri Joseph

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of guidelines, including policy framework for Rail Overbridges (ROBs) and unmanned/ manned railway crossings;
- (b) the details of ROBs and railway crossings which are still under-construction falling under the North-East Frontier Railways (NF) in the North-Eastern States;
- (c) the details of under-construction Rail Overbridges which are running behind schedule, State-wise;
- (d) the reasons for the delay in completion of such under-construction overbridges, State-wise;
- (e) the details of proposals under consideration, location-wise for construction of ROBs on busy crossings across the country, State-wise including Assam and North-Eastern States; and
- (f) the time by which the said construction works are likely to be completed?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI DINESH TRIVEDI)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF STARRED QUESTION NO.176 BY SHRI JOSEPH TOPPO AND SHRI P.L. PUNIA TO BE ANSWERED IN LOK SABHA ON 11.08.2011 REGARDING RAIL OVERBRIDGES.

(a): Guidelines, including policy framework, for Road Over Bridge (ROBs) and unmanned/manned railway crossings are as under:

(i) Railways share the cost of Road Over Bridges in lieu of Level Crossing (LC) where traffic density i.e., Train Vehicle Unit (TVU) is one lakh or above.

(ii) State Government / Road Authorities sponsors proposal giving due priority for construction of the Road Over Bridges by completing pre-requisite formalities like undertaking for closing of the Level Crossings, provision of funds in the State's Budget, advance action for land acquisition, etc. The proposals, which are found technically feasible under extant rules, are included in the Railway's Works Programme. Work wise allocation of fund is made keeping in view (i) the fund available during the year (ii) status of the work (iii) priority assigned by concerning State Govt., in their annual Works Programme and (iv) safety considerations.

(iii) Proliferation of new unmanned level crossing is undesirable from safety consideration. As such for New Lines construction, manned level crossings, ROB/RUB is provided fully at Railway's cost, as accommodation work.

(iv) After expiration of 10 years of commissioning of New Lines, ROB or level crossings can be provided at technically feasible location, fully at the cost of State Government / local bodies on their request.

(b): In North-Eastern States, one ROB, in lieu of LC No.FM-58 Spl. at km 67/0-1 near Jorhat Railway station, in Assam, has been sanctioned in the year 2011-12 on cost sharing basis. State Government has been requested to submit the General Arrangement Drawings (GAD), so that preparation of Detailed Estimate and Design drawing can be done. There are no other ROB sanctioned on cost sharing basis in any North-Eastern States. In addition, National Highway Authority of India (NHAI) has undertaken construction of 19 ROBs & 03 RUBs at their own costs, which are at various stages of planning and execution, directly by NHAI. In addition, 11 other ROBs are also in progress in North Eastern States, wherein works are being executed by the State Government and 07 RUBs are being constructed as accommodation works by Railways.

(c): ROB in Jorhat has been sanctioned recently. There is no other ROB works sanctioned on cost sharing basis in North Eastern States.

(d): Does not arise.

(e): Details of pending proposals under consideration with Zonal Railways for construction of ROBs across the country, including

Assam and North Eastern States are attached as Appendix.

(f): The completion of construction works of the sanctioned ROBs will depend upon the availability of funds with the State Government for this purpose, arrangement of encroachment free land, construction of approaches, etc., by the State Government.